## Unusual jump in technical glitches in airlines

2704. SHRI T. RATHINAVEL: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that India's airlines have reported an unusual jump in technical glitches and related flight cancellations and delays in the past several months;
  - (b) if so, the details thereof;
- (c) whether the Directorate General of Civil Aviation (DGCA) had issued any fresh directive to airlines to take maximum air safety steps; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) No, Sir. Technical snags/glitches occur during normal course of operation of the aircraft. Operators are responsible for monitoring and rectification of the observed/reported technical snags/glitches.

Few cases of repetitive defect have been reported in Pratt and Whitney 1100 engines installed on Airbus A320 Neo aircraft.

- (c) and (d) DGCA has laid down regulations/procedures for defect recording, reporting, investigation, rectification and analysis through:—
  - (i) Analyzing Engineering Statistical Reports submitted by the operators.
  - (ii) Surveillance (Planned audits) as per Annual Surveillance Plan.
  - (iii) Spot checks (Unplanned checks).
  - (iv) DGCA has been issuing instructions/directives to the operators to contain the defect/glitches in order to minimize flight delays/cancellations.

## Taking over Jet Airways by Air India

2705. SHRI SANJAY RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is considering to take over Jet Airways by Air India to get back the lucrative international/domestic routes; and
  - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) No such proposal is under consideration in the Government to take over Jet Airways by Air India.

(b) Does not arise in view of (a) above.

Written Answers to

## Resuming air service from Darima airport of Ambikapur, Chhattisgarh

†2706. SHRI RAM VICHAR NETAM: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Central Government is considering to connect Ambikapur of Chhattisgarh with Raipur and other cities by air route under the Regional Connectivity Scheme, if so, the details thereof;
- (b) whether Government has any plan to resume the air service from the Darima airport of Ambikapur, Chhattisgarh which was abandoned earlier;
  - (c) if so, the details thereof; and
- (d) whether there is any proposal for upgradation of Darima airport of Ambikapur, if so, the steps taken to start/increase air mobility from this airport?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (d) Under Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Naagrik), M/s Air Odisha Aviation Private Limited was awarded Raipur-Bilaspur-Arnbikapur-Bilaspur-Raipur-Jharsuguda-Raipur-Raigarh-Raipur-Jagdalpur-Vishakhapatnam-Jagdalpur-Raipur network under RCS - UDAN. The same was terminated/cancelled due to non-compliance of Selected Airline Operator (SAO) Agreement by SAO. No valid bid was received in subsequent rounds of bidding under RCS-UDAN. RCS-UDAN is market driven mechanism. Development of regional air connectivity routes is left to market forces such that airlines undertake assessment of demand and nature of supply required on particular routes and lead the process under RCS - UDAN. The interested airlines based on their assessment of demand on particular routes submit proposals at the time of bidding under RCS-UDAN from time to time.

## Turbulence in airline companies in the country

2707. SHRI T.K. RANGARAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the airline companies in the country undergoing any turbulence;

<sup>†</sup>Original notice of the question was received in Hindi.